

From:

Ravi Ranjan,
Registrar (Administration) I/c,
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Rajeev Ranjan, Special Judge, POCSO Act, Bokaro.
2. Mr. Om Prakash, Special Judge, POCSO Act, Chaibasa.
3. Ms. Kalpana Hazarika, District & Additional Sessions Judge-cum-Special Judge Anti Corruption Bureau, Chaibasa
4. Mr. Rajesh Kumar Singh, Special Judge POCSO Act, Chatra.
5. Mr. Santosh Kumar No. 2, District & Addl. Sessions Judge, Daltonganj.
6. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Deoghar.
7. Ms. Garima Mishra, Special Judge, POCSO Act, Deoghar.
8. Mr. Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Dhanbad.
9. Mr. Prabhakar Singh, Special Judge, POCSO Act, Dhanbad.
10. Mr. Ramesh Chandra, District & Addl. Sessions Judge, Dumka.
11. Mr. Sanjeev Kumar Singh, District & Addl. Sessions Judge, Garhwa
12. Mr. Bimlesh Kumar Sahay, Special Judge, POCSO Act, Garhwa.
13. Mr. Piyush Srivastava, District & Addl. Sessions Judge, Giridih
14. Mr. Janardan Singh, Special Judge, POCSO Act, Godda.
15. Mr. Durgesh C. Awasthi, District & Addl. Sessions Judge, Gumla
16. Ms. Kashika M. Prasad, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh
17. Mr. Sanjay Kumar Upadhyay, Special Judge, POCSO Act, Jamshedpur.
18. Mr. Srish Dutta Tripathi, District & Addl. Sessions Judge, Jamtara.
19. Mr. Sanjay Kumar No. 2, District & Addl. Sessions Judge, Khunti.
20. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Koderma
21. Mr. Sanjeev Kumar Das, District & Addl. Sessions Judge, Latehar
22. Mr. Amit Kumar, Special Judge, POCSO Act, Latehar
23. Mr. Akhilesh Kumar Tiwari, District & Additional Sessions Judge, Lohardaga
24. Mr. Arvind Kumar No. 2, District & Additional Sessions Judge, Lohardaga
25. Mr. Rakesh Kumar, District & Additional Sessions Judge, Pakur.
26. Mr. Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh.
27. Mr. Asif Equbal, Special Judge, POCSO Act, Ranchi.
28. Mr. Manish Ranjan, Addl. Judicial Commissioner-cum-Special Judge offences under SC & ST Act, Ranchi
29. Mr. Dheeraj Kumar, District & Additional Sessions Judge, Sahebganj.
30. Mr. Amit Shekhar, District & Addl. Sessions Judge, Seraikella-Kharsawan
31. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
32. Mr. Vishal Gaurav, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bermo at Tenughat.
33. Mr. Binod Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chaibasa.
34. Md. Umar, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chatra.
35. Mr. Nirupam Kumar, C.J.M, Daltonganj
36. Mr. Sanjit Kumar Chandra, Civil Judge (Sr. Div.), Deoghar.
37. Mr. Kuldeep, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dhanbad.
38. Mr. Uttam Sagar Rana, Civil Judge (Sr. Div.), Dumka.
39. Ms. Sangita, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa
40. Mr. Laxmikant, C.J.M, Giridih
41. Mr. Ashok Kumar No. III, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Giridih
42. Mr. Arjun Saw, C.J.M., Godda.
43. Mr. Manoj Kumar Sharma, C.J.M., Gumla
44. Mr. Sindhu Nath Lamay, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh.
45. Mr. Nishant Kumar, C.J.M., Jamshedpur.
46. Mr. Chandra Bhanu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Special Judge, Economic Offences, Jamshedpur.
47. Mr. Ravi Shanker Pandey, Civil Judge (Sr. Div.), Jamshedpur
48. Mr. Bishwanath Oraon, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamtara.
49. Mr. Satyapal, C.J.M.-cum- Civil Judge (Sr. Div.)-I-cum A.C.J.M., Khunti
50. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Koderma.
51. Mr. Shashi Bhushan Sharma, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Latehar

52. Mr. Chandan, C.J.M.-cum- Civil Judge (Sr. Div.)-I-cum A.C.J.M., Lohardaga
53. Mr. Ajay Kumar Guria, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I. Pakur.
54. Ms. Kusum Kumari, C.J.M., Ramgarh
55. Mr. Rohit Kumar, Civil Judge (Sr. Div.), Ramgarh
56. Mr. Krishna Kant Mishra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ranchi.
57. Mr. Achhat Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
58. Mr. Sailendra Kumar, Chief Judicial Magistrate, Sahebganj
59. Ms. Manju Kumari, C.J.M., Seraikella-Kharsawan
60. Mr. Anand Mani Tripathi, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Simdega.
61. Mr. Bhupesh Chandra Samad, Civil Judge (Jr. Div.)-cum-P.M. (J.J.B.), Bokaro.
62. Mr. Amit Gupta, S.D.J.M.-cum-Judge-in-charge, Daltonganj.
63. Ms. Sandhya Prasad, J.M, Deoghar.
64. Ms. Babita Mittal, J.M.-cum-P.M. (J.J.Board), Deoghar.
65. Ms. Manya Tandon, J.M., Deoghar
66. Mr. Mahendra Pandit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
67. Mr. Vivek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
68. Mr. Abhinav Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
69. Mr. Sarthak Sharma, Judicial Magistrate, Dumka.
70. Mr. Krishna Lohra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa
71. Mr. Abhinaw Kumar, Additional Civil Judge (Jr. Div.)-cum-J.M. Garhwa.
72. Mr. Vijay Kumar Das, Additional Civil Judge (Jr. Div.)-cum-J.M. Garhwa.
73. Mr. Mohit Chaudhary, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih
74. Mr. Abhijeet Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih
75. Mr. Abhinandan Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih
76. Mr. Divyam Choudhary, Judicial Magistrate, Godda
77. Ms. Jaya Smita Kujur, Addl. Civil Judge (Jr. Div.)-cum-J.M., Gumla
78. Mr. Mohit, J.M.-cum-Judge-in-charge, Hazaribagh.
79. Ms. Shivani Sharma, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
80. Ms. Arpita Narayan, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
81. Ms. Monica Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
82. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
83. Mr. Utkarsh Jain, J.M.-cum-Judge-in-charge, Jamshedpur.
84. Ms. Juhi Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Koderma.
85. Ms. Suchita Nidhi Tigga, Addl. Civil Judge (Jr. Div.)-cum-J.M., Lohardaga
86. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.
87. Ms. Dhriti Dhairyaa, Additional Civil Judge (Jr. Div.)-cum-J.M. Ranchi.
88. Ms. Aishwarya Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
89. Ms. Srishti Ghai, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
90. Mr. Alok Singh, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J.B.), Sahebganj

Subject: - Nomination of 90 Judicial officers for attending “**State Level Judicial Colloquim on Anti Human Trafficking**” on 14th January, 2023 at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend “**State Level Judicial Colloquim on Anti Human Trafficking**” on 14th January, 2023 at **Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy, Jharkhand, Ranchi.**

The arrangement for the stay of the nominated officers will be made in Hostel at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of 13th January 2023 till the evening of 14th January, 2023.** All the nominated officers have to **report at Academy for colloquim at 09.30 A.M. for registration on 14th January, 2023 in proper dress.**

You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

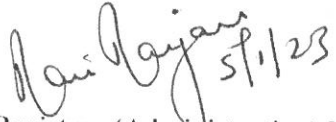
Sd/- **Ravi Ranjan**

Registrar (Administration) I/c

Memo No. 111 /Apptt.

Dated, Ranchi, the 06/1/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 1985/JAJ dated 02.01.2023/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


5/1/23
Registrar (Administration) I/c